

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**FIRST APPEAL No.684 of 1974**

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The State of Bihar through the Collector

... .. Appellant/s

Versus

Bettiah Estate,

... .. Respondent/s

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**Appearance :**

For the Appellant/s : Mr. Ganesh Pd.Jaiswal, Advocate

For the Respondent/s : Mr. Jagdish Pd.Bhagat, Advocate

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**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND  
MALVIYA**

ORAL ORDER

47 27-01-2026

Office is directed to send an official notice to the Respondent No. 1 reminding or requiring them to appear in the matter.

2. Rule is made returnable within a period of four weeks.

3. List this case on 24.03.2026.

**(Ramesh Chand Malviya, J)**

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